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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.07.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For hearing IA 185/19 & IA 292/19, IA 299/19 for punishing respondent	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar, Shri Alok Kailash Saksena, RP	M/s Associate Decor Limited	M/s Keystone Partners, B T Prasanna Kumar, Asha SM, Pradeep KR & Arun

ADVOCATE FOR PETITIONER/s:
SHARAN A. KUKREJA
TANVI KISHORE
FOR VB RAVI SHANKAR
9845650825

APPLICANT BANK

Tanvi Kishore

ADVOCATE FOR RESPONDENT/s:

Asha. S.M. Respondent of IA NO. 299/19. *deena*
& 51/2018.

VARDHA SHIVANAGOWDA
KEYSTONE PARTNERS

ADV FOR APPLICANT IN
IA 185/19.
(Associate Holdings Pvt Ltd)

[Signature]
080-41135813

Jayati Goyal
9742413891

Adv. for R.P

Jayati Goyal

ORDER

Heard Shri Sharan A.Kukreja along with Ms.Tanvi Kishore, learned Counsel for Petitioner and Ms.Jayati Goyal, learned Counsel for Resolution Professional and Ms.Asha.S.M, learned Counsel for Respondent in IA No.299/2019 and 51/2018 and Ms.Varsha Shivanagowda, learned Counsel for Applicant in IA No.185 of 2019. Both the parties submit that the issue is pending before the Hon'ble Karnataka High Court and it is likely to be listed in this month. Post the case on 16.08.2019 under the caption "For Sub Judice before the Hon'ble High Court of Karnataka.


MEMBER(T)


MEMBER(J)

Raushan

Verified

Court Officer